

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3946  
ANSWERED ON:18.12.2012  
CASES HANDED OVER TO NIA  
Lal Shri Kirodi

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Union Government has handed over some cases to the National Investigation Agency (NIA) for investigation;
- (b) if so, the details thereof and the total number of such cases handed over to the NIA for investigation including inter-State terrorism during each of the last three years and the current year, State-wise including naxal affected States; and
- (c) the progress made in such investigations and the major achievements made by the NIA so far?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) & (b): Yes Madam, the details of the case handed over to the National Investigation Agency for investigation including inter-State terrorism during each of the last three years and the current year, State-wise including naxal affected State is at ANNEXURE-I enclosed.

(c) : The National Investigation Agency has filed charge sheet in 25 cases. Out of these 25 cases, in 23 cases trials are taking place in Court. 02 accused persons have been convicted in two cases.